

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

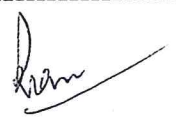
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/235/2016  
NAME OF THE PETITIONER(S) : R. Ramesh  
NAME OF THE RESPONDENT(S) : Devi Polymers Private Limited & 10 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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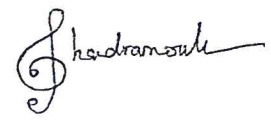
1) RAMESH (PETITIONER)

COUNSEL PREETIMAYAN  
& RAJESH MAYAN



2) R. Venkatevaradan  
Chandramouli Prabakar

Counsel for Respondents  
1-6 & 8-11



**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner has filed response to the memo filed by the Respondent. The same is taken on record; copy of which is given to the other side. Counsels appearing for the parties prayed for time to iron out the difference and file the final outcome to this Bench. Put up on **22.11.2017** at **10.30 A.M.**

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)